

(b) whether it is a fact that there are no proper guidelines; and

(c) how does Government propose to revamp IFCI?

THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH): (a) and (b) All India Financial Institutions (AIFIs) such as Industrial Finance Corporation of India Ltd. (IFCI) invest in equity of industrial units as a part of their normal project financing operations. The magnitude of investment in equity of industrial units depends upon the means of finance of the project and the commercial assessment of the AIFI concerned. AIFIs periodically disinvest their equity holdings in industrial concerns with a view to recycling of funds depending upon the market conditions and other related factors. The Government had in May, 1990 issued guidelines relating to transactions in shares by AIFIs in order to make such transactions more open and transparent.

(c) No such proposal is under consideration of Government at present.

Space of Advertisements Given to Newspapers/Magazines

994. SHRI MOHAMMED AFZAL alias MEEM AFZAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total space of advertisements given to various Newspapers/Magazines in terms of centimeters by DAVP during the period 1994-95; and

(b) what are the details of advertisements given in each language during the year 1994-95 along with space?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO): (a) and (b) Advertisements measuring 89, 12, 138 col. cms. space were released to various newspapers/magazines by DAVP during the period

1994-95. Language-wise details are given below:-

s.	Language	Spacs of No advertisements released (col. cms.)
1.	English	2536471
2.	Hindi	3637677
3.	Urdu	639977
4.	Punjabi	218874
5.	Marathi	307867
6.	Gujarati	249763
7.	Sindhi	31960
8.	Assamese	82549
9.	Bengali	244621
10.	Oriya	142981
11.	Tamil	291464
12.	Telugu	178180
13.	Malayalam	186987
14.	Kannada	137147
15.	Sanskrit	2312
16.	Nepali	6379
17.	Mizo	7998
18.	Khasi	2206
19.	Konkani	1211
20.	Manipuri	5514
Total:		8912138

Deterioration in the Functioning and Administration of ITDC

995. SHRI DIGVIJAY SINGH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) what is the total turnover of India Tourism Development Corporation (ITDC) during the year 1993-94, 1994-95 and at present;

(b) whether it is a fact that functioning and administration of the Corporation is deteriorating day by day;

(c) if so, the reasons therefor and whether any steps have been taken/being taken by Government to improve the functioning and administration of the Corporation in order to serve its customers better; and

(d) if so, what are the details thereof stating the time, if any, in implementing Government's steps in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) The requisite information is as under :-

Year	Turnover (Rs. in crores)
1993-94 (Prov.	187.64
1994-95 95)	227.82 (Prov.)
1995-96	52.62
upto June,	

(b) to-(d) No, Sir. The improvement in the functioning of ITDC is a continuous process and the steps taken in this regard include, aggressive marketing efforts, renovation/upgradation of hotels properties, monitoring and control of operating costs, signing of MOU, strengthening of the Board, introduction of customers satisfaction scheme and Total Quality Management scheme etc.

Availability and Generation of Power

996. SHRI S.S. SURJEWALA: Will the Minister of POWER be pleased to state:

(a) the gap between the availability and generation of power in the country at present and how Government propose to bridge the gap and by which year;

(b) whether any plan deal with national energy requirement include cutting down current consumption and increasing generation simultaneously, if so, how much energy consumption is proposed to be cut down and in what sphere; and

(c) whether government propose to constitute a super central authority to oversee overall problem of power sector in the country; if so the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL): (a) During the period April-June, 1995, the energy requirement in the

country was 95573 MU against which the availability was 87556 MU which represents a shortage of 8.4%. In order to bridge the gap between demand and availability of power various measures being taken to improve the availability of power in the country include expediting the commissioning of new generating capacity, implementation of short gestation projects, improving the performance of existing power stations, reduction of Transmission and Distribution losses, implementation of better demand management and energy conservation measures, arranging transfer of energy from surplus to deficit areas and promotion of private sector investment in power sector.

(b) The National Energy Efficiency Programme (NEEP) has envisaged a saving of 5000 MU of additional capacity in the electricity sector by the terminal year of the 8th plan. While setting up this target both demand side management and supply side management in sectors like industry, lighting, domestic, commercial, agriculture and letter grid management were taken into consideration. Various measures being taken to improve the generation and availability of power in the country include—Improvement in the performance of the generating stations, Accelerated hydro power development, Effective integrated operation of regional grids, Planned and Systematic reduction of T & D losses. Demand management measures aimed at shifting systems load from peak to off-peak hours and energy conservation through improvement of end use efficiency in the sectors of industry, agriculture and domestic/commercial sectors.

(c) No, Sir.

Tax Law

997. SHRI SANJAY DALMIA: Will the Minister of FINANCE be pleased to state:

(a) whether the PHD Chambers of Commerce and Industry has urged the